

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 155 OF 2017

Dated: 30th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

North Bihar Power Distribution Company Ltd. ...Appellant(s)

Vs.

Bihar Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran
Mr. Abhishek for Navin Prakash

Counsel for the Respondent(s) :

ORDER

Admit. Issue notice to the respondent returnable on 02.08.2017. Dasti, in addition, is permitted. Issue Public Notice.

List the matter on **02.08.2017.**

(I. J. Kapoor)
Technical Member
mk/kt

(Justice Ranjana P. Desai)
Chairperson